

**IN THE HIGH COURT OF ORISSA AT CUTTACK**

**W.P.(C) No.1743 of 2018**

***Sudarsan Sahoo***

**.... *Petitioner***

**Mr. A.K. Panda, Advocate**

**-versus-**

***State of Odisha and others***

**.... *Opposite Parties***

**Mr. M.S. Sahoo, A.G.A.**

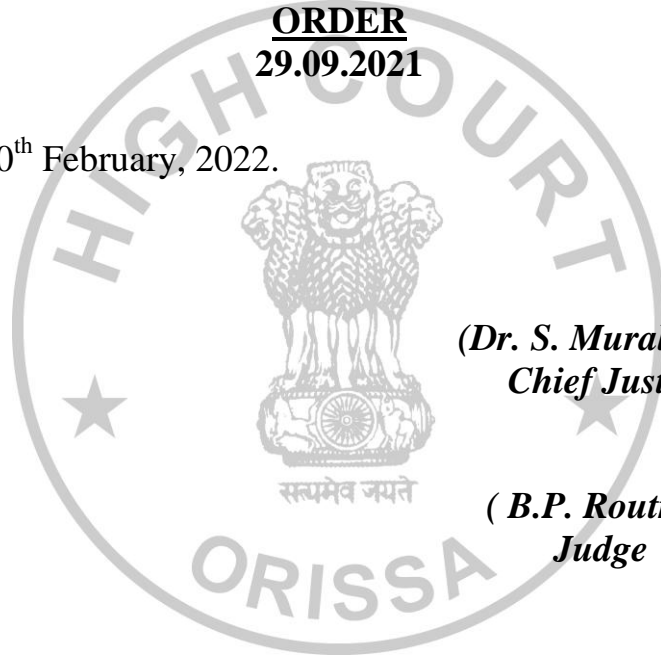
**CORAM:  
THE CHIEF JUSTICE  
JUSTICE B. P. ROUSTRAY**

**ORDER  
29.09.2021**

**Order No.**

**23.**

**List on 10<sup>th</sup> February, 2022.**



**(Dr. S. Muralidhar)  
Chief Justice**

**( B.P. Roustray)  
Judge**